

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI.

Original Application No. 213 of 2024

Dr.MGR-Janaki College of Arts and Science  
for Women Alumni Association,  
Rep by its Secretary Ms. Sarjana S,  
No. 11 & 13, Durgabai Deshmuk Road,  
Raja Annamalaipuram, Chennai - 600 028.  
Mobile: 9566254546  
E-mail: [yogeshwaranadv@gmail.com](mailto:yogeshwaranadv@gmail.com).

..Applicant

Vs

The Tamil Nadu Pollution Control Board,  
Rep by its Member Secretary,  
No.76, Mount Salai, Guindy, Chennai.  
Phone: 044-22353145  
Email: [grievance@tnpcb.gov.in](mailto:grievance@tnpcb.gov.in)

...Respondents

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Filed by  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.



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1. The Tamil Nadu Pollution Control Board,  
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No.76, Mount Salai, Guindy, Chennai.  
Phone: 044-22353145  
Email: [grievance@tnpcb.gov.in](mailto:grievance@tnpcb.gov.in)
2. The Central Pollution Control Board,  
Rep by its Member Secretary,  
'Parivesh Bhawan', East Arjun Nagar, Shahdara,  
Delhi-110032.  
Phone: +91-11-43102030  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in)
3. The Greater Chennai Corporation,  
Rep by its Commissioner,  
Ripon Building, Sydenhams Rd,  
Kannappar Thidal, Periamet,  
Chennai, Tamil Nadu 600003.  
Phone: 044-25303604  
Email: [commissioner@chennaicorporation.gov.in](mailto:commissioner@chennaicorporation.gov.in)
4. The District Collector,  
Chennai District,  
Collectorate,  
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Chennai - 600 001.  
Phone: +91-44-25268323  
Email: [collrchn@nic.in](mailto:collrchn@nic.in)
5. Mrs. P Geetha  
No. 188, TTK Road,  
Teynampet, Chennai - 600 018.  
Phone No.: Not Known  
Email ID: Not Known

*Handwritten signature*  
27/8/24

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

6. Mrs. P. Shanthi  
No. 188, TTK Road,  
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No. 188, TTK Road,  
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8. Mrs. P. Vijaylakshmi,  
No. 188, TTK Road,  
Teynampet, Chennai - 600 018.  
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9. Mrs. P. Gowri,  
No. 188, TTK Road, Teynampet,  
Chennai - 600 018.  
Phone No.: Not Known  
Email ID: Not Known
10. Mrs. P. Chandra,  
No. 188, TTK Road,  
Teynampet, Chennai - 600 018.  
Phone No.: Not Known  
Email ID: Not Known
11. Mrs. P. Janaki,  
No. 188, TTK Road,  
Teynampet, Chennai - 600 018.  
Phone No.: Not Known  
Email ID: Not Known

..Respondents

**REPORT FILED ON BEHALF OF THE FIRST RESPONDENT**  
**- TAMIL NADU POLLUTION CONTROL BOARD.**

I, R.Sarasavani, D/o.J. Raghavan, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai - 600 032, do hereby solemnly affirm and sincerely stated as follows:-

*R. Saravani*  
27/8/14

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this report on behalf of the second respondent and as such I am well acquainted with the facts of the case from the records available at our office.

2. It is respectfully submitted that the application is filed with the following prayer to-

- a. *Direct the 1st and 3rd Respondent to effect closure of the Dairy Farm being operated by the 5th to 11th Respondents in the campus of the MGR Janaki, No. 11 & 13, Durgabai Deshmuk Road, Raja Annamalaipuram, Chennai - 600 028.*
- b. *Punish the 5th to 11th Respondents for violation of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981.*
- c. *Direct the Respondents to compute and levy environmental compensation to the Applicant for the illegal operation by the 5th to 11th Respondents which affected the Applicants' women's college and over 4000 women students and staff members.*

3. It is respectfully submitted that the Hon'ble NGT on 15.07.2024 directed the respondents to file their reports and as per the directions, the first respondent submits the report as follows.

4. It is respectfully submitted that allegation of the applicant is against the dairy farming situated inside the premises of the Dr. MGR- Janaki College of Arts and Science for Women, No. 11 & 13, Durgabai Deshmuk Road, Raja Annamalaipuram, Chennai causing Environmental pollution.

5. It is respectfully submitted that the cattle farm was inspected on 29.07.2024 by the TNPCB officials in the presence of the petitioner and the following observations were made:

- a. The cattle farm is located inside the premises of the Dr. MGR- Janaki College of Arts and Science for Women, No. 11 & 13, Durgabai Deshmuk Road, Raja Annamalaipuram, Chennai and is

*22/8/24*

**JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.**

operated in the name of M/s. P.M. Enterprises with approximately 40 numbers of cows without obtaining prior consent to operate of the Board.

- b. It is surrounded by the Dr. MGR- Janaki College of Arts and Science for Women in the North, Adyar river in the South, Durga Deshmuk road in the West side and vacant land in the East side.
- c. The Dr. MGR- Janaki College of Arts and Science for Women canteen and a well is located adjacent to the said cattle farm.
- d. The cattle farm is located within 200 meters of M/s. IPD Orthopaedic center and located in the bank of Adayar River.
- e. The cattle farm generates trade effluent from wash dung & fodder residues etc., and has not provided any treatment plant for treating the same.
- f. The untreated trade effluent from the cattle farm is being discharged into the nearby Adayar River flowing in the southern side of the cattle farm.
- g. The unit has provided pipeline connected to Adayar River for the discharge of untreated trade effluent.
- h. The cow dung is being diluted in water and disposed into the Adayar River through pipeline.
- i. The water samples from the well & Bore well located inside the College campus & Adyar River were collected and sent for analysis; ROA is awaited.
- j. Further, severe cow dung odour was observed near the canteen & well located adjacent to the cattle farm.
- k. The solid wastes generated were not maintained properly.
- l. Further the authorities of cattle farm informed that within a month, the cattle farm will be vacated from the said site. (The cattle farm authorities furnished the public notice on shifting of the said farm).
- m. The unit authorities have informed that they are running the cattle form for past 40 years. The CPCB has framed guidelines for sitting criteria for Gaushalas stating that "The sitting criteria will be applicable for new establishment; however, the existing

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27/5/14

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

establishments should take appropriate pollution control measures as per the guidelines". The "Guidelines for Environmental Management of Dairy Farms and Gaushalas" issued by the CPCB in July 2020 in enclosed vide Annexure I

- n. The unit has not provided any treatment plant for treating the trade effluent generated from its premises and discharged the same in to the Adayar River flowing nearby the cattle farm and thus violating the CPCB guidelines.
  - o. Status of compliance of guidelines for Environmental Management of Dairy Farm and Gaushalas, issued by CPCB is enclosed vide Form – A and Annexure II.
6. It is respectfully submitted that a Show Cause Notice vide Proceeding dated:31.07.2024 was issued to the cattle farm of M/s. P.M. Enterprises, 11 & 13, Durgabai Deshmuk Road, Raja Annamalaipuram, Chennai for the above said Violation under the Water (P&CP) Act, 1974 and Air (P&CP) Act, 1981.

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal (SZ), may be pleased to pass such further order or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

*dlan*  
27/8/24  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

### VERIFICATION

I, R.Sarasavani, D/o. J. Raghavan aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby verify that the contents of above report are true to the best of my knowledge through records.

*dlan*  
27/8/24  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.



Annexure - 1

1. Gaushala existence details & sitting criteria

1. The unit authorities running the cattle form for past 40 years. The CPCB has framed guidelines for siting criteria for Gaushalas stating that "The siting criteria will be applicable for new establishment, however, the existing establishments should take appropriate pollution control measures as per the guidelines". The siting policy for dairy farms and gaushalas are as follow,
  - a. Dairy farms and gaushalas should be located outside city/village boundaries, atleast 200 meters away from residential dwellings and 500 meters away from hospitals & schools.
  - b. Dairy farms and gaushalas should not be located in flood prone areas, subject to flooding at 1-in-25-year or more frequent levels in order to avoid contamination of water bodies.
  - c. Dairy farms and gaushalas should not be located in areas with shallow groundwater depth of about 10 to 12 feet and in particular in alluvium areas in order to avoid groundwater contamination.
  - d. Dairy farms and gaushalas may be allowed to follow minimum distance criteria given below which may be subject to vary with the local conditions:
    - i. National and State Highways: 200 meters from National Highway and 100 meters from State Highway in order to avoid odour nuisance and road accident caused due to cattle.
    - ii. Major drinking water reservoir on catchment side: 500 meters in order to avoid water contamination due to leakages/spillages from the dairy farms and gaushalas.
    - iii. Drinking water source like wells, summer storage tanks, other tanks (drinking water): 100 meters in order to avoid water contamination.
    - iv. Major watercourses like River and Lake: 500 meters in order to avoid water contamination.
    - v. Canals: 200 meters in order to avoid water contamination.

- vi. Inter-se distance between two establishments should be atleast 5 meters for ventilation. Each unit should provide atleast 2.5 meters from each side and develop the green belt.

Annexure - II

2. Compliance Report on the guidelines for the management of air quality/emissions

Compliance Report on the guidelines for the management of air quality/emissions (includes gaseous emissions, odour and dust) from dairy farms and gaushalas of M/s. P.M. Enterprise, No. 11 & 13, DurgabaiDeshmuk Road, Raja Annamalaipuram, Chennai

S.No.	Compliance	Condition
1.	The animal housing should be adequately ventilated allowing sufficient supply of fresh air to remove humidity, dissipate heat and prevent build-up of gases such as methane, carbon dioxide, ammonia, etc.	Complied.
2.	Dairy farms and gaushalas should follow good housekeeping practices like maintaining proper sanitary conditions, protecting dung from unwanted pests/insects in order to minimize odour nuisance.	Not maintained properly. To be improved.
3.	The floor, feeding, water and air spaces available for each animal should be adequate for standing, resting, loafing, movement, feeding, watering and ventilation. The space requirements should be provided as per the standards prescribed by the Bureau of Indian Standards (BIS) (BIS 12237:1987 & 11799:2005).	-
4.	Dairy farms and gaushalas should improve/modify the quality and dosage of feed/forage/supplements in order to reduce enteric methane generations	-

	from livestock. It is beneficial to animal health/nutrition and reduced impact on environment. They should obtain ration advisory for the same from any of the agricultural institutes/departments like KrishiVigyan Kendra, State Dairy Department, Animal Husbandry Department, NDRI, NDDB, etc.	
5.	Dairy farms and gaushalas should plant trees or develop green belts to provide a barrier against the spread of foul smell or noise originating from them.	Yet to comply. No green belt development observed during inspection.

  
DEE/CHS.



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NADU POLLUTION CONTROL  
BOARD.**

**Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date:27.08.2024**

**Date of hearing on:29.08.2024.**

